National Company Law Tribunal

Allahabad Bench

Allahabad

CP 76(ND) /2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016.

NAME OF THE COMPANY: Arvind Mohan Johari vs Mohan Carlton Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,

Sl. No. Name Designation Representation Signature

1.

2.

Order Dated 21.11.2016

CP 76(ND) /2002: Arvind Mohan Johari vs Mohan Carlton Pvt. Ltd.

Heard the argument of petitioner in person, for the argument of respondents list it on 08.12.2016.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHAPURVEDI, MEMBER-JUDICIAL

Dated 21, November, 2016